

HIGH COURT OF MEGHALAYA
STATISTICAL DATA AS PER SECTION 17 OF
“THE COMMERCIAL COURTS, COMMERCIAL DIVISION AND COMMERCIAL
APPELLATE DIVISION OF HIGH COURTS ACT, 2015”

A. Commercial Courts

1.Details of Commercial Courts set up at the district level in the State [established under Section 3 of the Commercial Courts, Commercial Divisions and the Commercial Appellate Division of High Courts Act, 2015]

Sl No		At the end of the Month of May,2018
1.	Numbers of Commercial Courts in the State	1
2.	Number of Districts where no Commercial Courts have been set up	10

Pendency of cases before Commercial Courts:

Sl No		Pending at the end of the Month
1.	Number of such cases pending at the start of the month	67
2.	Number of such cases allotted during the month	2
3.	Number of such cases disposed during the month	1
4.	Number of such cases pending at end of the month	68

B.COMMERCIAL DIVISIONS

Pendency of cases before Commercial Divisions:

Sl No		Pending at the end of the Month
1.	Number of such cases pending at the start of the month	- NIL-
2.	Number of such cases allotted during the month	-NIL-
3.	Number of such cases disposed during the month	- NIL-
4.	Number of such cases pending at end of the month	-NIL-

C. COMMERCIAL DIVISIONS

Pendency of cases before Commercial Appellate Divisions:

Sl No		Pending at the end of the Month
1.	Number of such cases pending at the start of the month	- NIL-
2.	Number of such cases allotted during the month	- NIL-
3.	Number of such cases disposed during the month	-NIL-
4.	Number of such cases pending at the end of the month	-NIL-